

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 231 OF 2015
&
APPEAL NO. 251 OF 2015

Dated: 26th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 231 OF 2015

In the matter of:-

Uttar Pradesh Power Corporation Ltd. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. Rahul Srivastava for R-2

Mr. Rakesh Bajpai for R-3

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-4

APPEAL NO. 251 OF 2015

In the matter of:-

State Load Dispatch Center U.P. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-2 & R-3

Mr. Rakesh Bajpai for R-4

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **09.05.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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